

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2186
ANSWERED ON – 11/03/2026

PM - GATI SHAKTI IN ANDHRA PRADESH

2186. SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total length of Expressways built under the PM-Gati Shakti in the country, State-wise;
- (b) the current implementation status of expressways under the scheme in Andhra Pradesh; and
- (c) the steps taken by Government to expedite the projects under the PM- Gati Shakti scheme in Andhra Pradesh?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Government in Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs), including National Expressways. All the NHs development projects, including development of access-controlled High Speed Corridors (HSCs) / Expressways are planned in line with PM GatiShakti National Master Plan (NMP) Principles. National HSCs / Expressways in about 3,644 km length have been operationalized, State / Union Territory (UT) – wise details of which are at Annexure.
- (b) Six National HSCs / Expressways (Bengaluru – Chennai Expressway, Bengaluru – Kadappa – Vijayawada, Chittoor – Thatchur, Hyderabad – Vishakhapatnam, Raipur – Vishakhapatnam and Nagpur – Vijayawada Corridor) in about 729 km length in the State of Andhra Pradesh are under development, out of which 517 km length has been constructed.
- (c) The Government has taken number of steps to expedite the completion of projects in the country, including for the State of Andhra Pradesh. These include streamlining and expediting land acquisition using “Bhoomirashi” portal and GIS-based Land Acquisition Plan, revamping “Parivesh” Portal through Ministry of Environment, Forest and Climate Change, to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement of Drawings (GAD) of Road Over Bridge / Road Under Bridge (ROB/RUB) from the Railways, and

leveraging the mechanism of review and resolution of bottlenecks / hindrances in ongoing projects, in active collaboration with the State Governments and other stakeholders. Government has also launched a web portal for Railway related clearances with defined timelines for various approvals.

Government has put in place a strong framework using multiple mechanisms for monitoring project progress and contractor inefficiencies. Regular review meetings are conducted at various levels with stakeholders to assess project progress, and critical projects such as those delayed by more than three years or pending for award / appointment.

Many State Governments conduct coordination meetings led by the Chief Secretary to resolve issues affecting project execution. Projects where issues remain unresolved are escalated for further review through the Project Monitoring Group and also through “PRAGATI”.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2186 ANSWERED ON 11.03.2026 ASKED BY SHRI MEDA RAGHUNADHA REDDY REGARDING PM - GATI SHAKTI IN ANDHRA PRADESH

State / UT – wise details of operationalized National HSCs / Expressways: -

Sl. No.	State	Operationalized Length (km)
1	Delhi	153
2	Gujarat	508
3	Haryana	689
4	Karnataka	269
5	Madhya Pradesh	360
6	Punjab	58
7	Rajasthan	1,176
8	Tamil Nadu	93
9	Telangana	153
10	Uttar Pradesh	138
11	Uttarakhand	47
